

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:853

ANSWERED ON:27.07.2000

ARMYMEN KILLED IN KARGIL WAR

ABDUL RASHID SHAHEEN;BHAWANA GAWALI (PATIL);JAGDAMBI PRASAD YADAV

Will the Minister of DEFENCE be pleased to state:

- (a) the number of armymen attained martyrdom during the Kargil conflict, State-wise;
- (b) the facilities provided to the family of these armymen; and;
- (c) the number of those families of the armymen which have not been provided with such facilities as yet and the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) Attached as Annexure.

(b) A comprehensive welfare package has been provided to the next of kin of the Armed Forces Personnel killed in the Kargil conflict. This includes ex-gratia lumpsum compensation of Rs. 10 lakhs; liberalised special family pension on the basis of last pay drawn by the deceased soldier; and death gratuity and family gratuity as per specified rates, as applicable. Apart from the above, the following assistance has been provided from the National Defence Fund :Rs. 5 lakhs for dwelling unit; Rs. 1 lakh per child for education upto Rs. 2 lakhs per family; Rs. 1.20 lakhs for needy parents who were dependent on the deceased soldiers. An additional ex-gratia amount of Rs. 30,000/- has also been provided from the Army Central Fund. Apart from the above, Ministry of Petroleum and Natural Gas has also separately earmarked Petrol Pump / LPG dealership for allocation to the next of kin of the Armed Forces personnel killed.

(c) Financial package as indicated in (b) has been extended to the families of all Kargil martyrs. However, out of 425 applications received for petroleum product agencies, so far 281 have been approved. The remaining 144 are under process.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 853 FOR 27.7.2000.

STATEWISE DETAILS OF BATTLE CASUALTIES OF KARGIL CONFLICT

SL.NO. Name of States Officers JCOs ORs Officers ORs
(Army) (Air Force)

1. AP 1 - 4 - 1

2. Arunachal Pradesh - - 2 - -

3. Assam 1 - 2 - -

4. Bihar 1 1 15 - -

5. Delhi 4 - - - -

6. Gujarat - - 8 - -

7 Haryana - 2 56 - -

8. HP 2 1 38 - -

9. J&K 1 5 63 - -

10. Karnataka - - 4 - -

11. Kerala 3 - 6 - -

12. Maharashtra - 1 6 - -

13. Manipur - - 5 - -

14. Meghalaya 1 - - - -

15. Mizoram - - 1 - -

16. MP 1 - 3 - -
17. Nagaland 1 - 1 - -
18. Orissa - - 6 - 1
19. Punjab 1 5 39 - -
20. Rajasthan 1 5 47 1 -
21. Tamil Nadu 1 - 3 1 -
22. UP 6 2 138 1 -
23. West Bengal 1 1 5 - -
24. Nepal - - 21 - -

TOTAL 26 23 473 3 2